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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**O.A.No.425/2012**

Dated this Monday the 11th day of February, 2019

**Coram:** Hon'ble Dr. Bhagwan Sahai, Member (A).  
Hon'ble Shri R. N. Singh, Member (J).

K. V. Pillai,  
aged 61 years,  
Lastly working as Technical  
Investigator in the Powerloom,  
Service Centre at Kannur,  
Kerala and in the office of  
The Textile Commissioner,  
Mumbai and residing at 7/334,  
MHB Colony, Sardar Nagar No.1,  
Sion Koliwada,  
Mumbai-400 022.

...Applicant.  
( By Advocate Shri Ramesh Ramamurthy ).

**Versus**

1. Textile Commissioner,  
Ministry of Textiles,  
Government of India,  
Post Box No.11500,  
Mumbai-400 020.
2. The Additional Textile  
Commissioner, Office of  
The Textile Commissioner,  
Government of India,  
Ministry of Textiles,  
Post Box No.11500,  
Mumbai-400 020.

... Respondents.  
( By Advocate Shri R. R. Shetty ).

**O R D E R (O R A L)**  
**Per : R. N. Singh, Member (Judicial)**

**Present.**

Ms. Jayashree Pillai, proxy counsel for

Shri Ramesh Ramamurthy, learned counsel for the applicant.

Shri R. R. Shetty, learned counsel for the respondents.

At the outset, the learned proxy counsel for the applicant on instructions seek/ permission to withdraw the present OA.

Accordingly, the OA stands dismissed as withdrawn. No order as to costs.

(R. N. Singh)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A)

v.

Jws  
C  
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